

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	108171/1999	KHOZEMA TAYEBALI TAWAWALA AND ORS Vs 1A ASMABAI WD O IBRAHIM TAWAWALA AND ORS	ZAIDY AND CO TAMHANE AND CO
<u>RECORDING EVIDENCE P.H.</u>				
At 11.00 AM Morning Session				
2	NOTICE OF MOTION	101481/2017	Murlidhar Sikha Dhakane Vs Padma Ramesh Dhakane	M. Arshad Haindaday
(Main Matter SUIT/0100922/2017)				
<u>HEARING ON PRELIMINARY ISSUE</u>				
3	NOTICE OF MOTION	101984/2015	Taherali Muzaffar Hussain Mandasurwala Vs Rasiklal S Madhwani And Ors	A. A. Pande
(Main Matter SUIT/0101257/2015)				
<u>DRAFT ISSUES</u>				
4	NOTICE OF MOTION	100506/2020	Bhagyatai Vincent Nadar @ Pachiyati Vincent Nadar @ Bhagyatai Pedru Nadar Suit St. No. 1227/2020 Vs Grace Victor Edward and Ors.	Shyamrishi R. Pathak
5	SUIT	100848/2020	Bhagyatai Vincent Nadar @ Pachiyati Vincent Nadar @ Bhagyatai Pedru Nadar Vs Grace Victor Edward	Shyamrishi R. Pathak
At 11.00 AM Morning Session				
6	SUIT	101330/2018	Smt. Omvati Liladhar Garg Vs 1. Smt. Lata Hemant Garg 2. Mr. Hemant Liladhar Garg	S. R. Patel
7	SUIT	101345/2018	1.Kanta Vishwanath Yadav 2.Bhaiyalal Vishwanath Yadav 3.Ramnet Vishwanath Yadav Vs 1.Kamalaprasad Vishwanath Yadav 2.Raisaheb Kamalaprasad Yadav	P. S. Pandey

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	102752/2018	Mr. Abbas Ali Chirkut alias Chinak alias Ahsanullah Vs Abubakar Chirkut alias Chinak alias Ahsanullah	Mr. Vikrant Narkar, Mr. Raturaj Joshi
9	SUIT	100781/2019	Mrs. Shubhangi Sahadeo Ghadi Vs Shri. Suryakant Ramchandra Ghadi	Nirmala K. Bhosale
<u>WRITTEN STATEMENT</u>				
10	SUIT	101452/2018	Ravindra Trimbak Pradhan Vs 1. Grishma Prabodh Patil 2. Anjali Arvind Pradhan 3. Deepali Makarand Kharkar	Amol Kishor Tembe
Sub Matter: CHAMBER SUMMONS/0100451/2020				
<u>SUIT STAYED</u>				
11	SUIT	101640/2014	MRS. KAVITA PRAKASH GOLE Vs 1.INDAVALI GAMASTH MANDAL 2. NAMDEO KASHINATH PARTE 3. BALWANT RAMCHANDRA GOGAVALI AND ORS	RAJESH KANOJIA
<u>WRIT OF SUMMONS</u>				
At 11.00 AM Morning Session				
12	SUIT	102086/2018	1. Nana Chandrakant Waghalkar 2. Balu Bhavkana Jadhav 3. Shivaji Rukmana Patil Vs 1. Bhimrao Nilappa Patil 2. Bhairu Appa Patil 3. Ramchandra Dhaklu Parit 4. Mahadev Rukmana Patil	S. S. Redekar
13	SUIT	102292/2018	Arun Gopinath Vadhavkar Vs Narendra Ramnath Shenoy	Daphtary Ferreira and Divan
<u>FOR TAKING STEPS</u>				
14	SUIT	100925/2016	Prabhakar Shankar Shinde Vs 1. Shri. Vilas Rambhau Chaudhari 2. Mr. Padmakar P. Gokarana	Shriram S. Redij

Sub Matter: NOTICE OF MOTION/0100590/2020

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S.No.	Case Type	Case No.	Title	Name of Advocate
15	SUIT	100930/2019	Sitaram M. Shirsagar Vs Vijay Ghadekar	Shri. Asit Singh
At 2 45 pm Afternoon Session				
16	SUIT	101911/2018	1. Smt. Madhuri Govind Panwalkar 2. Mr. Umesh Govind Panwalkar Vs Mrs. Vaishali Nilesh Panwalkar	Sunil C. Surana
Sub Matter: NOTICE OF MOTION/0102930/2018				
17	NOTICE OF MOTION	102930/2018	1. Smt. Madhuri Govind Panwalkar 2. Mr. Umesh Govind Panwalkar Vs Mrs. Vaishali Nilesh Panwalkar	Sunil C. Surana
(Main Matter SUIT/0101911/2018)				
<u>SERVICE</u>				
18	SUIT	100723/2018	Shri. Vasant Yashwant Sawant Vs 1. Smt. Premlata Yashwant Sawant 2. Mr. Rajan Thomas 3.Mr.Satish Gupte	Shri. R.D. Thorat
Sub Matter: NOTICE OF MOTION/0102309/2018				
19	SUIT	100782/2018	1. Shri Sambhu Kunjan Mourya 2. Rajendra Kunjan Mourya Vs 1. Shri Bhullan Kunjan Mourya 2. Shri Sukhu Kunjan Mourya 3. HDIL Creating Valu	Shri Rakesh R. Singh
20	NOTICE OF MOTION	102309/2018	Shri. Vasant Yashwant Sawant Vs 1. Smt. Premlata Yashwant Sawant 2. Mr. Rajan Thomas 3.Mr.Satish Gupte	R. D. Thorat
(Main Matter SUIT/0100723/2018)				
21	SUIT	101985/2019	Sherbano Abdul Hamid Allarakhan Vs Gulam Ahmed Haji Nabi Rahim	R.S. Tripathi
22	SUIT	103044/2019	Mrs. Jennifer Allwyin Viegas Vs Mr. Valentine Stanny Gomes	Sunil J. Kanoujia and Darshana s. Indulkar

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S.No.	Case Type	Case No.	Title	Name of Advocate
23	SUIT	100321/2020	Healthindia Insurance TPA Services Pvt. Ltd. Vs Rajesh H. Koradia	Manoj Agiwal
At 11.00 AM Morning Session				
24	SUIT	100418/2020	M/s. Rajani Constructions and Developers Vs Kamlesh Shashikant Shah	M. Arshad Haindaday
NM FOR HEARING				
25	SUIT	104951/2012	MADHURI ALIAS MADHU Vs SNEHLATA PRAVINCHANDRA DESAI AND ORS	KAVITA A SHAH Pramodkumar Vachheta D-23
Sub Matter: NOTICE OF MOTION/0103011/2013				
26	NOTICE OF MOTION	103011/2013	MADHURI ALIAS MADHU SHASHIKANT JOSHI AND ANR Vs SNEHLATA PRAVINCHANDRA DESAI AND ORS	MS KAVITA A. SHAH
(Main Matter SUIT/0104951/2012)				
At 2 45 pm Afternoon Session				
27	NOTICE OF MOTION	102418/2013	CHHABILDAS D. BHAYANI Vs MR. JEHANGIR ADI WADIA AND ORS	SHRI. P.G. LAD
(Main Matter SUIT/0100868/2013)				
28	SUIT	101334/2019	Manoj Dungarshi Vira Vs Ruparel Estate (I) Pvt. Ltd.	Suraj Gupte
Sub Matter: NOTICE OF MOTION/0102614/2019				
29	NOTICE OF MOTION	102614/2019	Manoj Dungarshi Vira Vs Ruparel Estate I Pvt. Ltd. And Ors	Suraj Gupte
(Main Matter SUIT/0101334/2019)				
30	NOTICE OF MOTION	104581/2019	Garib Zarhostiona Rehethan and Ors. Suit no.3260 of 2019 Vs Miss Kainaz Rusi Mistry and Anr.	Pramesh Vakil

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S.No.	Case Type	Case No.	Title	Name of Advocate
31	SUIT	103260/2019	The Garib Zarthostiona Rehethan Vs Miss Kainaz Rusi Mistry	Shri Pramesh Vakil
Sub Matter: NOTICE OF MOTION/0100330/2020				
32	NOTICE OF MOTION	104663/2019	Ms. Vaijayanti Vasant Patil and Anr. Vs Pradeep Shamrao Chogle and Ors.	Adv. Mhatre and Associates
(Main Matter SUIT/0100124/2019)				
33	SUIT	100102/2020	Kalpesh Babulal Jain Vs Gopal Ambalal Soni	Dharam And Co.
Sub Matter: NOTICE OF MOTION/0100190/2020				
34	NOTICE OF MOTION	100104/2020	Abdul Rehman Khan Vs Chitavali Babu Shaikh and Ors.	Adv. Kunal J. Rane
(Main Matter SUIT/0100095/2019)				
35	NOTICE OF MOTION	100190/2020	Kalpesh Babulal Jain Vs Gopal Ambalal Soni	Dharam and Co.
(Main Matter SUIT/0100102/2020)				
36	NOTICE OF MOTION	100330/2020	The Garib Zarthostiona Rehethan and Ors. Vs Miss Kainaz Rusi Mistry	Adv. Zenobia Irani / Nair
(Main Matter SUIT/0103260/2019)				
37	SUIT	100336/2020	Shri Vidyashankar Kalluram Singh Vs M/S Puro Constructions	Mr. R. D. Mishra
Sub Matter: NOTICE OF MOTION/0100594/2020				
<u>NOTICE OF MOTION</u>				
38	NOTICE OF MOTION	100590/2020	Prabhakar Shankar Shinde Vs 1.Shri. Vilas Rambhau Chaudhari 2.Mr. Padmakar P. Gokarana and Anr.	G. M. Joshi
(Main Matter SUIT/0100925/2016)				

CHAMBER SUMMONS

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
39	CHAMBER SUMMONS	100451/2020	Ravindra Trimbak Pradhan Vs 1. Grishma Prabodh Patil 2. Anjali Arvind Pradhan 3. Deepali Makarand and Ors.Kharkar	Amol Kishor Tembe

(Main Matter SUI/0101452/2018)

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SERVICE</u>				
At 11.00 AM Morning Session				
1	SUIT	100498/2017	1.Hampankatta Venugopal Nayak 2.Mr.Satish Umanath Nayak Vs 1.Mr.Harikesh Umanath Nayak 2.Mr.Jagdish Umanath Nayak	V.R.Gupta and Associates
2	SUIT	102904/2019	Deepak Natwarlal Mehta Vs Azad Natwarlal Mehta	Vikas B. Pandey
At 2 45 pm Afternoon Session				
3	SUIT	101533/2016	Mrs. Vimal Ramchandra Chorge Vs 1.Shri. Chandrakant Vishnu Chorge 2.Mrs. Shantabai Tanaji Tele 3.Mrs. Malan Adhik Tele	Lalit V. Jain
Sub Matter: NOTICE OF MOTION/0103529/2016				
4	NOTICE OF MOTION	103529/2016	Vimal Ramchandra Chorge Vs Chandarkant Vishnu Chorge	Lalit jain
(Main Matter SUIT/0101533/2016)				
5	SUIT	100618/2017	Khan Mehandi Hasan Shane Rab Vs 1.Khan Fakhrul Hasan Shane Rab 2.Khan Abdul Hasan Fakhul Hasan 3.Anwarul Hasan Fakhrola Hasan	Rajendra K Yadav
Sub Matter: NOTICE OF MOTION/1001054/2017				
6	NOTICE OF MOTION	1001054/2017	Khan Mehandi Hasan Shne Rub. Vs Khan Fakrul Hasan Shane Rub and Ors.	Rajendra K. Yadav
(Main Matter SUIT/0100618/2017)				
<u>AFFIDAVIT OF SERVICE</u>				
7	SUIT	102433/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani	Mr. A. R. Pande

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SUIT	102434/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani	Mr. A. R. Pande
Sub Matter: NOTICE OF MOTION/0103474/2018				
9	NOTICE OF MOTION	103474/2018	Khatib Mohammed Umar Ali Miya Vs Miss Tabassum Umar Khatib alias Mrs. Tabassum Rizwani w/o. Shehzad Nasir Khan Rizwani and Ors	Ashok Pande
(Main Matter SUIT/0102434/2018)				
<u>NM FOR HEARING</u>				
10	SUIT	100044/2015	1.Mr. Mukund Namdeo Nikte 2.Shri. Shivaji Ganesh Pednekar 3.Mr. Sambhaji Mahadeo Sawant and anr Vs 1.The Vijay Co-op. Housing Society Ltd. 2.Sai Life Realtors 3.Daisaria Associates	Mr. Yogesh B. Dandekar
Sub Matter: NOTICE OF MOTION/0103833/2019				
11	SUIT	100390/2016	Mr. Velji Bhuralal Satra Vs Mr. Jayesh Premji Gala	Sarwankar and Co.
Sub Matter: NOTICE OF MOTION/0100725/2016				
Sub Matter: NOTICE OF MOTION/0102708/2016				
12	NOTICE OF MOTION	100725/2016	Mr Velji Bhuralal Satra Vs Jayesh Premji Gala	Ms Sarwankar And Co
(Main Matter SUIT/0100390/2016)				
13	NOTICE OF MOTION	102708/2016	Velji Bhuralal Sutra Vs Jayesh Premji Gala	Sarwankar And Co
(Main Matter SUIT/0100390/2016)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	SUIT	100505/2017	Babu Krishnan Vs 1.Roshanlal Dulichand Gupta 2.Chimanlal Dulichand Gupta 3.Nandlal Dulichand Gupta and ors.	E.A. Sasi
Sub Matter: NOTICE OF MOTION/0104321/2018				
15	NOTICE OF MOTION	100808/2017	Babu Krishnan Vs 1.Roshanlal Dulichand Gupta 2.Chimanlal Dulichand Gupta 3.Nandlal Dulichand Gupta and ors.	E.A. Sasi
16	SUIT	102750/2018	M/s. Rumani Engineering Works Vs Amar Industrial Premises CHS Ltd.	Harshal N. Mirashi
Sub Matter: NOTICE OF MOTION/0104581/2018				
Sub Matter: NOTICE OF MOTION/0100121/2019				
17	SUIT	102896/2018	Ankit Dilipkumar Mehta Vs Himanshu Chandrakant Mehta	Sachin N. Kaikini
Sub Matter: NOTICE OF MOTION/0104283/2018				
18	NOTICE OF MOTION	104283/2018	Ankit Dilipkumar Mehta Vs Himanshu Chandrakant Mehta	Sachin N. Kaikini
(Main Matter SUIT/0102896/2018)				
19	SUIT	102981/2018	Sarwar Mohammad Khan Vs Nimmi Ali Raza Sayed	L.K. Tripathi
Sub Matter: NOTICE OF MOTION/0104352/2018				
20	NOTICE OF MOTION	104321/2018	Babu Krishnan Vs 1.Roshanlal Dulichand Gupta 2.Chimanlal Dulichand Gupta 3.Nandlal Dulichand Gupta and ors.	Adv Maulik K. Tanna
(Main Matter SUIT/0100505/2017)				
21	NOTICE OF MOTION	104352/2018	Sarwar Mohammad Khan Vs Nimmi Ali Raza Sayed	Shri L. K. Tripathi
(Main Matter SUIT/0102981/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	NOTICE OF MOTION	104581/2018	M/s. Rumani Engineering Works Vs Amar Industrial Premises CHS Ltd. - Applicant - Maratha Sahakari Bank Ltd	Adv Sadanand D. Desai
(Main Matter SUIT/0102750/2018)				
23	SUIT	103240/2018	Mr. Jasvir Harbans Singh Vs Mrs. Amarjeet Kaur w/o. Baljeet Singh	Mr. Vidnyan S. Daware
Sub Matter: NOTICE OF MOTION/0100534/2019				
24	NOTICE OF MOTION	100121/2019	M/s. Rumani Engineering Works Vs Amar Industrial Premises CHS Ltd.	Adv M . H. Rawal
(Main Matter SUIT/0102750/2018)				
25	NOTICE OF MOTION	100534/2019	Mr. Jasvir Harbans Singh Vs Mrs. Amarjeet Kaur w/o. Baljeet Singh	Mr. Vidnyan S. Daware
(Main Matter SUIT/0103240/2018)				
26	SUIT	100445/2019	Mr. Maroof Ahmed Khan Vs Ishtiyak Ahmed Shaikh	Suraj Kudalkar
Sub Matter: NOTICE OF MOTION/0101498/2019				
27	NOTICE OF MOTION	101498/2019	Mr. Maroof Ahmed Khan Vs Ishtiyak Ahmed Shaikh	Suraj Kudalkar
(Main Matter SUIT/0100445/2019)				
28	NOTICE OF MOTION	103833/2019	1.Mr. Mukund Namdeo Nikte 2.Shri. Shivaji Ganesh Pednekar 3.Mr. Sambhaji Mahadeo Sawant and anr Vs The Vijay Co-op-Housing Soc. Ltd.	Namrata V. Pandit
(Main Matter SUIT/0100044/2015)				
At 11.00 AM Morning Session				
29	SUIT	102693/2018	Kiran Ratnakar Kamath Vs Smt. Vijaya Ratnakar kamath	H.T. Pawar and Yadnesh Aher
Sub Matter: NOTICE OF MOTION/0104226/2018				

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S.No.	Case Type	Case No.	Title	Name of Advocate
30	NOTICE OF MOTION	104226/2018	Kiran Ratnakar Kamath Vs Smt. Vijaya Ratnakar Kamath	H. T. Pawar And Yadnesh Aher
(Main Matter SUIT/0102693/2018)				
At 2 45 pm Afternoon Session				
31	SUIT	104133/2010	JAMNADAS KANJI THAKKER AND 13 ORS Vs ARUNKUMAR PREMJI THAKKER AND 3 ORS	S T MANEK AND CO H R PAWAR 2
Sub Matter: NOTICE OF MOTION/0103598/2015				
32	SUIT	100581/2014	1.BANSRAJI BABURAM RAJBHAR 2. CHANDRAVATI LALJI RAJBHAR Vs 1.HARKU SHERU RAJBHAR 2.BIRBAL RAJARAM RAJBHAR 3.VIJAY BAHADUR RAJARAM RAJBHAR AND ORS	P S TIWARI
Sub Matter: CHAMBER SUMMONS/0100962/2019				
Sub Matter: NOTICE OF MOTION/0101665/2019				
33	NOTICE OF MOTION	103598/2015	Jamnadas Kanji Thakkar And Ors Vs Arunkumar Premji Thakkar And Ors.	S. T. Manek And Co.
(Main Matter SUIT/0104133/2010)				
34	SUIT	100314/2016	1.Mr. Pradeep Khetsi Shah alias Gala 2.Jaya Pradeep Shah alias Gala 3.Kunil Pradeep Gala alias Shah Vs 1.Mrs. Kastur Vallabhji Shah alias Gala 2.Ajay Vallabhji Gala alias Shah 3.Vasanti Ajay Gala shah	Vijay B. Dhingreja
Sub Matter: NOTICE OF MOTION/0100787/2016				
35	NOTICE OF MOTION	100787/2016	Mr Pradeep Khetsi Shah alias Gala And Ors Vs Mrs Kastur Vallabhji Gala alias Shah And Ors	Vijay B. Dhingreja
(Main Matter SUIT/0100314/2016)				

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CIVIL CAUSE LIST DATED 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
36	SUIT	101524/2017	1.Devang Hasmukhlal Modi 2.Nilesh Jayanti Doshi 3.V.Exports Inc 4.Venus Enterprises 5.Venus Enterp. Vs 1. Mohd. Arif Mohd. Siddik Motorwala 2. Mohd. Asif Mohd. Siddik Motorwala	Mr. Sandeep S. Kumbhar Mr. Yajuvendra S. Singh
Sub Matter: NOTICE OF MOTION/0100069/2018				
37	NOTICE OF MOTION	100069/2018	1.Devang Hasmukhlal Modi 2.Nilesh Jayanti Doshi 3.V.Exports Inc 4.Venus Enterprises 5.Venus Enterp. Vs 1.Devang Hasmukhlal Modi 2.Nilesh Jayanti Doshi 3.V.Exports Inc 4.Venus Enterprises 5.Venus Enterp.	Mr. Sandeep S. Kumbhar Mr. Yajuvendra S. Singh
(Main Matter SUIT/0101524/2017)				
38	SUIT	102806/2018	Shri Babu Laxman Gaikwad Vs Shri Basappa Fakira Gaikwad	R. A. Yadav
Sub Matter: NOTICE OF MOTION/0104041/2018				
39	NOTICE OF MOTION	104041/2018	Shri Babu Laxman Gaikwad Vs Shri Basappa Fakira Gaikwad	R. A. Yadav
(Main Matter SUIT/0102806/2018)				
40	SUIT	103337/2018	Anupam Raghunath Mayekar Vs Prasad Raghunath Mayekar	Kunal J. Rane
Sub Matter: NOTICE OF MOTION/0101013/2019				
41	SUIT	100294/2019	Oscar Anthony Dsouza Vs Gaulbert Anthony Dsouza	V.E. Pereira
Sub Matter: CHAMBER SUMMONS/0100166/2020				
Sub Matter: NOTICE OF MOTION/0102686/2019				
42	NOTICE OF MOTION	101013/2019	Anupam Raghunath Mayekar Vs Prasad Raghunath Mayekar	Kunal J. Rane
(Main Matter SUIT/0103337/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
43	NOTICE OF MOTION	101665/2019	1.Bansraji Baburam Rajbhar 2.Chandravati Lalji Rajbhar Vs Harku Sheru Rajbhar And Ors	Avikkal Rajan
(Main Matter SUIT/0100581/2014)				
44	CHAMBER SUMMONS	100962/2019	1.Bansraji Baburam Rajbhar 2.Chandravati Lalji Rajbhar Vs Harku Sheru Rajbhar And Ors	Avikkal Rajan
(Main Matter SUIT/0100581/2014)				
45	NOTICE OF MOTION	102686/2019	Oscar Anthony Dsouza Vs Gaulbert Anthony Dsouza And Ors	V.E. Pereira
(Main Matter SUIT/0100294/2019)				
46	CHAMBER SUMMONS	100166/2020	Oscar Anthony Dsouza Vs Gaulbert Anthony Dsouza and Ors.	V. E. Pereira
(Main Matter SUIT/0100294/2019)				
47	NOTICE OF MOTION	100594/2020	Shri Vidyashankar Kalluram Singh Vs M/S Puro Constructions	Mr. R. D. Mishra
(Main Matter SUIT/0100336/2020)				
NOTICE OF MOTION				
48	NOTICE OF MOTION	100441/2020	Mr. Rai Ishwar Chandra and Ors. Vs Mr. Sheeldhar Shaktidhar Pandey and Ors.	Adv. M/s. Markand Gandhi and Co.
(Main Matter SUIT/0100293/2019)				
49	NOTICE OF MOTION	101095/2020	VIJAY VASANJi ADSANI AND 2 OTHERS Vs RAMBHAU D MALANKAR AND 2 ORS	G. T. Mestha adv.

(Main Matter SUIT/0104362/2009)

NM REPLYREJOINDER

At 2 45 pm Afternoon Session

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S.No.	Case Type	Case No.	Title	Name of Advocate
50	NOTICE OF MOTION	101666/2017	Arun Keshavram Engineer Vs HBS Marineview Private Limited	Mr.Sanjay Sinha
(Main Matter SUIT/0101044/2017)				
51	SUIT	103083/2018	Smt. Gausiya Wd/o. Sikandar Khan Vs Mr. Dilawar S/o. late Mr. Sikandar Khan	Shri. Asit Singh
Sub Matter: NOTICE OF MOTION/0100013/2019				
52	NOTICE OF MOTION	100013/2019	Smt. Gausiya Wd/o. Sikandar Khan Vs Mr. Dilawar S/o. late Mr. Sikandar Khan And Ors	Shri. Asit Singh
(Main Matter SUIT/0103083/2018)				
53	SUIT	100095/2019	Abdul Rehman Khan Vs Chitavali Babu Shaikh	M/s. V.R. Tripathi and Associates
Sub Matter: NOTICE OF MOTION/0100104/2020				
54	SUIT	100720/2019	Surendar Rawlu Gavande Vs Lilawati Rawlu Gavande	Sanjana R. Prajapati / Anil K. Lulla
Sub Matter: NOTICE OF MOTION/0101873/2019				
55	NOTICE OF MOTION	101873/2019	Surendar Rawlu Gavande Vs Lilawati Rawlu Gavande And Ors	Sanjana R. Prajapati Anil K. Lulla
(Main Matter SUIT/0100720/2019)				
56	SUIT	100044/2020	Mr. Mithu Sadarangani Vs Mr. Anand Didwania	Bhuta and Associates

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CIVIL CAUSE LIST DATED 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
At 11.00 AM Morning Session				
1	SUIT	101627/2013	MANGARULAL SURAJBALI VISHWAKARM AND ANR Vs RANJAMADEVI MITHAILAL VISHWAKARMA AND ANR	S H BOHRA
<u>ARGUMENTS</u>				
2	SUIT	109168/1992	SMT ASHA R KANODIA AND ORS Vs SMT KRISHNADEVI MAHAVIRPRASAD KONODIA AND ORS	M
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
3	SUIT	106223/2004	CEDRIC JOHN SPENCER VAZ Vs ANTHONY NELSON VAZ AND ORS	ROQUE DMELLO AND MUNIR MERCHANT 5
<u>RECORDING EVIDENCE P.H.</u>				
4	SUIT	106775/2000	BABUMIYA ISMAIL SHAIKH 10 ORS Vs IBRAHIM PIR BKAI SHAIKH 20 ORS	L.J.KADRI D- 134 15 20
5	SUIT	100334/2014	SHRI. LAXMAN DAGDU JAGTAP Vs 1.SHENDURJANE GRAM VIKAS MANDAL MUMBAI 2. TATYABA S. JAGTAP 3. LAXMAN D. JAGTAP AND ORS	B K RAJE
<u>NM FOR HEARING</u>				
6	SUIT	101222/2018	Mr. Shriram Ramlakhan Yadav Vs 1.Mr. Lalta Prasad Ramlakhan Yadav 2. The Commissioner	Ms. Shivani S. Kunder
Sub Matter: NOTICE OF MOTION/0102219/2018				
Sub Matter: NOTICE OF MOTION/0104791/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	SUIT	102050/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0102999/2019				
8	NOTICE OF MOTION	102999/2019	Mr. Gurdip s/o Dharam Singh Chass Vs Smt. Surinder Kaur w/o Gurdip Singh And Ors	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102050/2019)				
At 11.00 AM Morning Session				
9	SUIT	100627/2018	1. Mrs. Rose Santan Rodrigues 2. Miss Salomi Rodrigues Vs 1. Mr. Michael Rodrigues 2. Mr. Sunil Dsouza 3. Anil Dsouza 4. Rosita Fernandes	Vikas Y. Murudkar
Sub Matter: NOTICE OF MOTION/0101437/2018				
10	NOTICE OF MOTION	101437/2018	1. Mrs. Rose Santan Rodrigues 2. Miss Salomi Rodrigues Vs 1. Mr. Michael Rodrigues 2. Mr. Sunil Dsouza 3. Anil Dsouza 4. Rosita Fernandes	Vikas Y. Murudkar
(Main Matter SUIT/0100627/2018)				
At 2 45 pm Afternoon Session				
11	SUIT	104935/2012	USHA SUREYAKANT MAVANI Vs VIJAY KADAKIA	JAWAHAR THAKKAR
Sub Matter: NOTICE OF MOTION/0101296/2019				
Sub Matter: NOTICE OF MOTION/0104146/2016				
12	SUIT	100104/2013	SMT. CHAMATHU WD-O SHIVRAM SHETTY Vs DAKSHRAJ S-O CHAMATHU S SHETTY	PAYAL AGARWAL
13	SUIT	100966/2013	JAVITRI M DUBEY AND ANR Vs SHYAM PRATAP NARAYAN SINGH AND ORS	S P SRIVASTAVA
Sub Matter: NOTICE OF MOTION/0100786/2016				

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S.No.	Case Type	Case No.	Title	Name of Advocate
14	NOTICE OF MOTION	104224/2015	Thirupathi Mallesh Gadarla Vs Govinda B. Shetty And Ors	
(Main Matter SUIT/0102604/2015)				
15	NOTICE OF MOTION	100786/2016	Javitri Manikchandra Dubey Vs Shyama Pratapnarayan Singh and ors	Vijaya Tamhane
(Main Matter SUIT/0100966/2013)				
16	SUIT	100736/2016	Mrs. Sheikh Ayasha Aboo Mohiddin Vs 1.Rockline Properties and Developers Pvt.Ltd. 2.Aboo Mohiddin	M/s. A.Bharat and Co.
Sub Matter: NOTICE OF MOTION/0104718/2018				
17	SUIT	101075/2016	Mr. Faisal Abdul Zabbar Shaikh Vs 1.Shri. Maniklal @ Manikram R. Verma 2.Shri. Ram Kuber Hajarilal Varma	U.V. Singh
Sub Matter: NOTICE OF MOTION/0102333/2016				
18	NOTICE OF MOTION	102333/2016	Faisal Abdul Zubbar Shaikh Vs Maniklal - M. R. Verma And Ors	U. V. Singh
(Main Matter SUIT/0101075/2016)				
19	NOTICE OF MOTION	104146/2016	Usha Suryakant Mavani Vs Vijay Kadakia	J. Thakkar
(Main Matter SUIT/0104935/2012)				
20	SUIT	100604/2017	Satish Yashwant Kulkarni Vs 1.Amrutben Damji Nisar 2. Harish Damji Nisar	Mr N D Jaywant
Sub Matter: NOTICE OF MOTION/0101209/2017				
21	NOTICE OF MOTION	101209/2017	Satish Yeshwant Kulkarni Vs Amrutben Dhamji Nisar And Ors.	N. D. Jaywant
(Main Matter SUIT/0100604/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	SUIT	101721/2017	Mr. Arif Salim Zaveri Vs Mr. Rahan Shaikh	Anand Charanbir
Sub Matter: NOTICE OF MOTION/0103757/2017				
23	SUIT	101786/2017	Mr.Nagesh Madhusudhan Nandoskar Vs 1.Mr.Sanjay Ranjit Tatkare 2.Mrs. Sampada Sanjay Tatkare 3. Mr.Prakash Laxman Sankpal	Mr. Jayesh Bhatt
Sub Matter: NOTICE OF MOTION/0103399/2018				
Sub Matter: NOTICE OF MOTION/0102892/2017				
24	NOTICE OF MOTION	102892/2017	Mr.Nagesh Madhusudhan Nandoskar Vs 1.Mr.Sanjay Ranjit Tatkare 2.Mrs. Sampada Sanjay Tatkare 3. Mr.Prakash Laxman Sankpal	Mr. Jayesh Bhatt
(Main Matter SUIT/0101786/2017)				
25	NOTICE OF MOTION	103757/2017	Mr. Arif Salim Zaveri Vs Mr. Rahan Shaikh	Anand Charanbir
(Main Matter SUIT/0101721/2017)				
26	NOTICE OF MOTION	104275/2017	1. Shivram Enterprises (India) Pvt. Ltd. 2. Ambrish Arora Vs Rameshkumar Sachdev	M/s. S.K. Srivastav and Co.
(Main Matter SUIT/0102665/2017)				
27	NOTICE OF MOTION	101194/2018	1. Smt. Pragnaben B. Sanghvi 2. Shri. Prakash Mithabhai Damani 3. Mr. Himay Chikani Vs 1. Mr. Ashish Hasmukhrai Piparia 2. Smt. Varsha Bhagat Shah 3. Shri. Bharat Gunvantrai Shah	Udayan S. Jain
(Main Matter SUIT/0102560/2017)				
28	NOTICE OF MOTION	103399/2018	Mr.Nagesh Madhusudhan Nandoskar Vs Mr.Sanjay Ranjit Tatkare And Ors.	Adv. M/s. Anup Khaitan And Co.
(Main Matter SUIT/0101786/2017)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
29	NOTICE OF MOTION	104718/2018	Mrs. Sheikh Ayasha Aboo Mohiddin Vs 1.Rockline Properties and Developers Pvt.Ltd. 2.Aboo Mohiddin And Ors	Adv Prashant A. Nakati
(Main Matter SUIT/0100736/2016)				
30	NOTICE OF MOTION	101296/2019	Usha Suryakant Mavani Vs Vijay Kadakia	Jawahar Thakkar
(Main Matter SUIT/0104935/2012)				
<u>NM REPLYREJOINDER</u>				
31	NOTICE OF MOTION	102219/2018	Mr. Shriram Ramlakhan Yadav Vs 1.Mr. Lalta Prasad Ramlakhan Yadav 2. The Commissioner	Shivani S. Kunder
(Main Matter SUIT/0101222/2018)				
32	NOTICE OF MOTION	104791/2019	Mr. Shriram Ramlakhan Yadav Vs Mr. Lalta Prasad Ramlakhan Yadav and anr.	adv Rupesh Bhalshankar for deft. no.1
(Main Matter SUIT/0101222/2018)				
33	SUIT	100491/2020	Samir Jayram Koli Vs Jayram Pandurang Koli and Anr.	Sagar Batavia
At 2 45 pm Afternoon Session				
34	SUIT	100385/2020	Smt. Asha Dilipkumar Gaikwad Vs Ravindra Haribahu Gaikwad	Rajendra Bhandari
<u>C/S HEARING</u>				
35	SUIT	106956/2003	RAMESH M PATIL Vs KAMLAKAR K PATIL AND 9 ORS	M S D MELLO GOV PLEADER
Sub Matter: CHAMBER SUMMONS/0100897/2015				
36	CHAMBER SUMMONS	100897/2015	Ramesh Moreshwar Patil Vs Kamlakar Khanderao Patil And Ors	Shri M. S. D mello
(Main Matter SUIT/0106956/2003)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
37	SUIT	102077/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
Sub Matter: CHAMBER SUMMONS/0102031/2016				
Sub Matter: CHAMBER SUMMONS/0101406/2018				
Sub Matter: NOTICE OF MOTION/0104552/2016				
Sub Matter: NOTICE OF MOTION/0103566/2016				
Sub Matter: NOTICE OF MOTION/0101536/2018				
Sub Matter: NOTICE OF MOTION/0102041/2017				
Sub Matter: CHAMBER SUMMONS/0101889/2019				
38	NOTICE OF MOTION	103566/2016	Trupti W- o Nilesh Mayekar Vs Sharat S. Mayekar And Anr	Ashok Sarogi
(Main Matter SUIT/0102077/2016)				
39	CHAMBER SUMMONS	102031/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
40	NOTICE OF MOTION	104552/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
41	SUIT	100999/2017	Vilas Vishwanath Godbole Vs 1.M/s. Rebuilt 1a.Milind Purshottam Narkhede 1b.Sandeep Vinay Godbole	Prashant G Karande
Sub Matter: CHAMBER SUMMONS/0101001/2019				
Sub Matter: NOTICE OF MOTION/0103184/2019				
Sub Matter: NOTICE OF MOTION/0101604/2017				
Sub Matter: NOTICE OF MOTION/0100729/2018				
Sub Matter: NOTICE OF MOTION/0100731/2018				

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S.No.	Case Type	Case No.	Title	Name of Advocate
42	NOTICE OF MOTION	101604/2017	Vilas Vishwanath Godbole Vs 1.M/s. Rebuilt 1a.Milind Purshottam Narkhede 1b.Sandeep Vinay Godbole	Prashant G Karande
(Main Matter SUIT/0100999/2017)				
43	NOTICE OF MOTION	102041/2017	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				
44	NOTICE OF MOTION	100729/2018	Vilas Vishwanath Godbole - Applicant - Nehru Nagar Shanti Bhuvan Chs. Ltd. Vs 1.M/s. Rebuilt and Ors. 1a.Milind Purshottam Narkhede 1b.Sandeep Vinay Godbole	Vasant Dhawan
(Main Matter SUIT/0100999/2017)				
45	NOTICE OF MOTION	100731/2018	Vilas Vishwanath Godbole - Applicant - Ruparel Estates India Pvt. Ltd. and Ors. Vs 1.M/s. Rebuilt and Ors. 1a.Milind Purshottam Narkhede 1b.Sandeep Vinay Godbole	Markand Gandhi and Co.
(Main Matter SUIT/0100999/2017)				
46	NOTICE OF MOTION	101536/2018	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	S.S. Lanke
(Main Matter SUIT/0102077/2016)				
47	CHAMBER SUMMONS	101406/2018	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
48	CHAMBER SUMMONS	101001/2019	Vilas Vishwanath Godbole Vs 1.M/s. Rebuilt 1a.Milind Purshottam Narkhede 1b.Sandeep Vinay Go dbole And Ors	Prashant G Karande
(Main Matter SUIT/0100999/2017)				
49	NOTICE OF MOTION	103184/2019	Vilas Vishwanath Godbole Vs 1.M/s. Rebuilt 1a.Milind Purshottam Narkhede 1b.Sandeep Vinay Godbole	Adv Nitesh Bhutekar
(Main Matter SUIT/0100999/2017)				
At 2 45 pm Afternoon Session				
50	SUIT	109936/1999	SANDHYA B RAUT Vs SHYAMRAO A CHOGLA AND ORS	YADUNATH CHAUDHARI G S GODBOLE 1 TO 5
Sub Matter: CHAMBER SUMMONS/0100442/2020				
51	SUIT	101776/2018	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed 3.Haji Bilal Haji TarMohammed	Ms. Sapna P. Khobragade and Mr Rajesh P. Khobragde
Sub Matter: CHAMBER SUMMONS/0102047/2019				
Sub Matter: CHAMBER SUMMONS/0102010/2019				
Sub Matter: CHAMBER SUMMONS/0101871/2018				
Sub Matter: CHAMBER SUMMONS/0101870/2018				
Sub Matter: CHAMBER SUMMONS/0101869/2018				
Sub Matter: NOTICE OF MOTION/0103685/2018				
Sub Matter: NOTICE OF MOTION/0101244/2019				
Sub Matter: CHAMBER SUMMONS/0101868/2018				

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S.No.	Case Type	Case No.	Title	Name of Advocate
52	NOTICE OF MOTION	103685/2018	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed 3.Haji Bilal Haji TarMohammed	Sapna P. Khobragade
(Main Matter SUIT/0101776/2018)				
53	CHAMBER SUMMONS	101868/2018	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed - Applicant - Abdul Kalan Khan	Adv Vikas Murudkar
(Main Matter SUIT/0101776/2018)				
54	CHAMBER SUMMONS	101869/2018	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed - Applicant - Abdul Kalan Khan	Adv Vikas Murudkar
(Main Matter SUIT/0101776/2018)				
55	CHAMBER SUMMONS	101870/2018	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed - Applicant - Abdul Kalan Khan	Adv Vikas Murudkar
(Main Matter SUIT/0101776/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
56	CHAMBER SUMMONS	101871/2018	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed - Applicant - Abdul Kalan Khan	Adv Vikas Murudkar
(Main Matter SUIT/0101776/2018)				
57	SUIT	100124/2019	Ms. Vaijayanti Vasant Patil Vs Pradeep Shamrao Chogle	Shashipal Shankar
Sub Matter: CHAMBER SUMMONS/0100443/2020				
Sub Matter: NOTICE OF MOTION/0104663/2019				
58	NOTICE OF MOTION	101244/2019	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Haji Tayab Tar Mohammed 2. Haji Kasam And Ors -Applicant DefNo.5 Ms Nirmal LifeStyle Pvt Ltd	Adv MDP And Partners Adv For Applicant
(Main Matter SUIT/0101776/2018)				
59	CHAMBER SUMMONS	102010/2019	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed 3.Haji Bilal Haji TarMohammed	J. K. Shah
(Main Matter SUIT/0101776/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
60	CHAMBER SUMMONS	102047/2019	1.Jalaluddin Hukumallah 2.Nizamuddin Haj Zainuddin 3.Mohammed Shahid Haji Zaiuddin Vs 1. Mr. Haji Tayab Tar Mohammed 2. Mr. Haji Kasam Haji Tar Mohammed 3.Haji Bilal Haji TarMohammed	J. K. Shah
(Main Matter SUIT/0101776/2018)				
<u>C/S REPLY</u>				
61	SUIT	108918/1999	MANDAKINI K PATIL AND ORS Vs SHAMRAO ANANT CHOGLA AND ORS	H S S MURTHY MR G S GODBOLE
Sub Matter: CHAMBER SUMMONS/0100441/2020				
<u>CHAMBER SUMMONS</u>				
62	CHAMBER SUMMONS	100441/2020	Mandakini Kesrinath Patil and ors. Vs Shamrao Anant Chogle and Ors.	Shashipal Shankar
(Main Matter SUIT/0108918/1999)				
63	CHAMBER SUMMONS	100442/2020	Sandhya Balaram Raut Vs Shyamrao Anant Chogle and ors.	K. P. Triwari and Associates
(Main Matter SUIT/0109936/1999)				
64	CHAMBER SUMMONS	100443/2020	Ms. Vaijayanti Vasant Patil and Ors. Vs Pradeep Shamrao Chogle and Ors.	Shashipal Shankar
(Main Matter SUIT/0100124/2019)				
<u>MEDIATION REPORT</u>				
At 11.00 AM Morning Session				
65	SUIT	100469/2017	Mrs. Kamladevi M. Gupta Vs 1.Abhiraaj Developer 2.Abhijit Madhukar Kadam	Nitesh Acharaya
66	NOTICE OF MOTION	102340/2019	Prachi Pradip Khedekar - Suit St. No. 5148 of 2019 Vs Concepts Infrastructure Consultants Pvt. Ltd	Amar Ashok Gharte

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S.No.	Case Type	Case No.	Title	Name of Advocate
67	SUIT	102150/2019	Prachi@Geeta W/o. Pradip Khedekar Vs Concepts Infrastructure Consultants Pvt. Ltd	Amar Ashok Gharte
<u>COMPLIANCE</u>				
68	SUIT	101326/2017	Mrs. Akashada Ashok Redij Vs Vinayak Ganpat Kanade	Mr. Pratap Singh
At 2 45 pm Afternoon Session				
69	NOTICE OF MOTION	103214/2015	Mr Sabhjeet Ramprasad Pandey Vs Subhash Ramprasad Pandey And Ors	Mr Ashok M Saraogi

(Main Matter SUIT/0101861/2009)

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
1	NOTICE OF MOTION	102597/2019	Rakesh K. Chadha - Suit St. No. 5364 of 2019 Vs Suyog Telematics Limited And Ors	Adv Ansari Asggar Kalim
2	SUIT	102151/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd.	Mr. Hemant P. Ghadigaonkar
Sub Matter: NOTICE OF MOTION/0103629/2019				
Sub Matter: NOTICE OF MOTION/0100974/2020				
3	NOTICE OF MOTION	103629/2019	Mr. Rakesh K. Chadha Vs Suyog Telematics Ltd. And Ors	Mr. Hemant P. Ghadigaonkar
(Main Matter SUIT/0102151/2019)				
<u>NM FOR HEARING</u>				
4	SUIT	100585/2019	Smt. Kausalyabai w/d of Rajgopal Pillai Vs Sunil Appa Salunke	S.P. Munghate
Sub Matter: NOTICE OF MOTION/0101581/2019				
Sub Matter: NOTICE OF MOTION/0100640/2020				
5	SUIT	100972/2019	Smt. Sapna Umashankar Chaurasiya Vs Mr. Jeevan Vikram Gaikwad	Vijay R. Dubey
Sub Matter: NOTICE OF MOTION/0103372/2019				
6	NOTICE OF MOTION	101581/2019	Smt. Kausalyabai w/d of Rajgopal Pillai Vs Sunil Appa Salunke and Ors.	S.P. Munghate
(Main Matter SUIT/0100585/2019)				
7	SUIT	101630/2019	Pooja Anil Arora Vs Sangeeta Dilip Arora	Bharat Vaishnawa And Co.
Sub Matter: NOTICE OF MOTION/0102929/2019				
8	NOTICE OF MOTION	102929/2019	Pooja Anil Arora Vs Sangeeta Dilip Arora And Ors	Bharat Vaishnawa And Co.
(Main Matter SUIT/0101630/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NOTICE OF MOTION	103372/2019	Smt. Sapna Umashankar Chaurasiya Vs Mr. Jeevan Vikram Gaikwad And Ors	Vijay R. Dubey
(Main Matter SUIT/0100972/2019)				
At 2 45 pm Afternoon Session				
10	NOTICE OF MOTION	102065/2018	Sharadaben Babulal Shah And Ors - Suit Stamp No.6485 of 2018 Vs Dilip Bansilal Shah And Ors	Harish Joshi And Co
11	SUIT	101840/2018	1.Shri Pratap Fatumal Dharra 2.Smt.Mala Lalchand Dharra Vs 1.Mr. Pradeep Assandas Dharra 2.Mr.Murlidhar Assandas Dharra	Sapna P. Khobragade and Mr. Rajesh P. Khobragade
Sub Matter: NOTICE OF MOTION/0102723/2019				
Sub Matter: NOTICE OF MOTION/0104422/2018				
12	SUIT	101856/2018	1. The Nesserwanjee Manochjee Petit Charity Fund 2. Sir Dinshaw Maneckjee Petit Vs 1. Miss Rozmeher Burjis Mistry 2. Mr. Burjis Rohinton Mistry 3. Mr.Sam Rohinton Mistry	R. N. Jawal
Sub Matter: NOTICE OF MOTION/0103265/2018				
13	SUIT	102191/2018	Mohamed Aslam Qureshi Vs Haroon Fatch Mohd. Qureshi	Yogesh G. Gaikwad
Sub Matter: NOTICE OF MOTION/0103237/2018				
14	SUIT	102280/2018	Jayshree Arvind Joshi Vs Kumar Hambhir Kale	Rajiv Deokar
Sub Matter: NOTICE OF MOTION/0103405/2018				
15	NOTICE OF MOTION	103237/2018	Mohamed Aslam Qureshi Vs Haroon Fatch Mohd. Qureshi and Ors.	Yogesh Gaikwad
(Main Matter SUIT/0102191/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
16	NOTICE OF MOTION	103265/2018	1. The Nesserwanjee Manochjee Petit Charity Fund 2. Sir Dinshaw Maneckjee Petit And Ors. Vs 1. Miss Rozmeher Burjis Mistry 2. Mr. Burjis Rohinton Mistry 3. Mr.Sam Rohinton Mistry	R.N. Jawal
(Main Matter SUIT/0101856/2018)				
17	NOTICE OF MOTION	103405/2018	Jayshree Arvind Joshi And Ors. Vs Kumar Hambhir Kale And Ors.	R. Deokar
(Main Matter SUIT/0102280/2018)				
18	NOTICE OF MOTION	104422/2018	1.Shri Pratap Fatumal Dharra 2.Smt.Mala Lalchand Dharra Vs 1.Mr. Pradeep Assandas Dharra 2.Mr.Murlidhar Assandas Dharra	Adv K. B. Bhambid
(Main Matter SUIT/0101840/2018)				
19	SUIT	103207/2018	Sharadaben Babulal Shah Vs Dilip Bansilal Shah	Harish Joshi and Co.
20	NOTICE OF MOTION	104759/2018	Shivnarayan Baxiram Nemani Trust Vs Shrikant Rampada Medha	Adv
(Main Matter SUIT/0100885/2014)				
21	SUIT	100224/2019	Saeedabi Fateh Mohammed Qureshi Vs Yasmin Fakir Mohammed Qureshi	Arvindkumar Dwivedi
Sub Matter: NOTICE OF MOTION/0100862/2019				
22	NOTICE OF MOTION	100862/2019	Saeedabi Fateh Mohammed Qureshi Vs Yasmin Fakir Mohammed Qureshi	Arvindkumar Dwivedi
(Main Matter SUIT/0100224/2019)				
23	SUIT	100714/2019	Anuj Kirti Shah Vs Kirti Mohanlal Shah	Sarthak Shah
Sub Matter: NOTICE OF MOTION/0101502/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
24	SUIT	100858/2019	Mohan Dagadu Jagadhane Vs Gangubai Madhukar Jagadhane	Aijaz A. Ansari
Sub Matter: NOTICE OF MOTION/0101661/2019				
25	NOTICE OF MOTION	101502/2019	Anuj Kirti Shah and Ors. Vs Kirti Mohanlal Shah and Anr.	Sarthak Shah and Ass.
(Main Matter SUIT/0100714/2019)				
26	NOTICE OF MOTION	101661/2019	Mohan Dagadu Jagadhane Vs Gangubai Madhukar Jagadhane and Ors	Aiyaz Ansari
(Main Matter SUIT/0100858/2019)				
27	SUIT	101119/2019	Smt. Samruddhi Dilip Sawant Vs Mr. Jayant Dinkar Patil	Akash Kotecha
Sub Matter: NOTICE OF MOTION/0104446/2019				
28	SUIT	101316/2019	Dr. Abdullah Mubarak Momin Vs Bank of Baroda	Pradip R. Kadam and Rajendra Satale and Hemant Hasnale
Sub Matter: CHAMBER SUMMONS/0101107/2019				
Sub Matter: NOTICE OF MOTION/0102089/2019				
29	NOTICE OF MOTION	102019/2019	Sunil L. Jain and Ors. Suit St. No.5551 of 2019 Vs Mrs. Sheela Sunil Goenka and Ors.	Bhati Associates
30	NOTICE OF MOTION	102089/2019	Dr. Abdullah Mubarak Momin Vs Bank of Baroda And Ors	Pradip R. Kadam and Rajendra Satale and Hemant Hasnale
(Main Matter SUIT/0101316/2019)				
31	NOTICE OF MOTION	102133/2019	Mr. Tushar Bhaskar Raje - Suit St. No. 6356 of 2019 Vs Akhil Bharatiya Chandraseniya Kayastha Prabhu Madhyavarti Sanstha	Meenal S. Shringarpure

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S.No.	Case Type	Case No.	Title	Name of Advocate
32	CHAMBER SUMMONS	101107/2019	Dr. Abdullah Mubarak Momin Vs Bank of Baroda And Ors	Pradip R. Kadam and Rajendra Satale and Hemant Hasnale
(Main Matter SUIT/0101316/2019)				
33	NOTICE OF MOTION	102723/2019	1.Shri Pratap Fatumal Dharra 2.Smt.Mala Lalchand Dharra Vs 1.Mr. Pradeep Assandas Dharra 2.Mr.Murlidhar Assandas Dharra	Sapna P. Khobragade and Mr. Rajesh P. Khobragade
(Main Matter SUIT/0101840/2018)				
34	NOTICE OF MOTION	103328/2019	Sunil L. Jain - Suit St. No. 5551 of 2019 Vs Mrs. Sheela Sunil Goenka And Ors	Adv Ms Rustamji And Ginwala Adv For Def. No. 1 to 4
35	NOTICE OF MOTION	104446/2019	Smt. Samruddhi Dilip Sawant and Ors. Vs Mr. Jayant Dinkar Patil and Ors.	Adv.
(Main Matter SUIT/0101119/2019)				
36	NOTICE OF MOTION	104820/2019	Shri Pratap Chandrabhai Sharma - St. Suit No.6263/19 Vs Chandan Chittaranjan Sharma and Ors.	Anil S. Kharatmol
37	SUIT	100156/2020	Shri Pratap Chandrabhai Sharma Vs Shri Chandan Chittaranjan Sharma	Mr. Anil S. Kharatmol
38	SUIT	100470/2020	Sunil L. Jain Vs Mrs. Sheela Sunil Goenka	Bhati Associate
<u>NOTICE OF MOTION</u>				
39	NOTICE OF MOTION	100640/2020	Smt. Kausalyabai w/d of Rajgopal Pillai Vs Sunil Appa Salunkhe and Ors.	Adv. Ajit S. Hodage
(Main Matter SUIT/0100585/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
40	NOTICE OF MOTION	101055/2020	Hemant Parshuram Gurav Vs 1. Nalini Laxmikant Kadam 2. Swapnil Laxmikant Kadam 3. Suhasini Dattatray Gurav and Ors	Adv. Dinesh Rajpurohit (Adv. for Def. No. 7)
(Main Matter SUIT/0100799/2017)				
<u>NM REPLYREJOINDER</u>				
41	SUIT	100799/2017	Hemant Parshuram Gurav Vs 1. Nalini Laxmikant Kadam 2. Swapnil Laxmikant Kadam 3. Suhasini Dattatray Gurav and Ors	Anita Borkar
Sub Matter: NOTICE OF MOTION/0101055/2020				
<u>C/S HEARING</u>				
At 2 45 pm Afternoon Session				
42	CHAMBER SUMMONS	101114/2019	Mr. Tushar Bhaskar Raje - Suit St. No. 6356 of 2019 Vs Akhil Bharatiya Chandraseniya Kayastha Prabhu Madhyavarti Sanstha And Ors	Meenal S. Shringarpure
<u>COMPLIANCE</u>				
At 11.00 AM Morning Session				
43	SUIT	101861/2018	1. Ms. Sarita Pradhan 2. Mrs. Lopa Ramchandra Pradhan Vs Mr. Sudarshan Satramdas Motwani	AAK Legal
44	SUIT	100293/2019	Mr. Raj Ishwar Chandra Vs Mr. Sheeldhar Shaktidhar Pandey	Adv. Shaila M. Joshi
Sub Matter: NOTICE OF MOTION/0100441/2020				
45	SUIT	100553/2019	Indumati Balkrishna Gaikwad Vs Harischandra Ramchandra Gaikwad	Kishor G. Pashte
At 2 45 pm Afternoon Session				
46	NOTICE OF MOTION	104806/2018	Dr. Pradeep Keshav Rane - Suit St. No.16236 of2018 Vs Varsha Tushar Rane	K. Andrews

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S.No.	Case Type	Case No.	Title	Name of Advocate
47	SUIT	100128/2019	Dr. Pradeep Keshav Rane Vs Varsha Tushar Rane	K. Andrews
Sub Matter: NOTICE OF MOTION/0101248/2019				
48	SUIT	100239/2019	Mahesh s/o Chotturam Sharma Vs Kiran Manoj Agarwal	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100630/2019				
49	NOTICE OF MOTION	100630/2019	Mahesh s - o Chotturam Sharma Vs Kiran Manoj Agarwal And Anr	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100239/2019)				
50	NOTICE OF MOTION	101248/2019	Dr. Pradeep Keshav Rane Vs Varsha Tushar Rane	Narendra Gharat
(Main Matter SUIT/0100128/2019)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1	SUIT	100410/2020	Smt. Vidyavati Parasnath Singh Vs Tallimunisha M. Khan	R. K. Dubey
Sub Matter: NOTICE OF MOTION/0100798/2020				
2	NOTICE OF MOTION	100798/2020	Smt. Vidyavati Parasnath Singh and Ors. Vs Tallimunisha M. Khan and Ors.	R.K. Dubey
(Main Matter SUIT/0100410/2020)				
<u>NM REPLYREJOINDER</u>				
3	SUIT	101265/2017	1.Ramjeet Munnilal Jaiswar 2. Surj Dei (Sarju Dei) Ramjeet Lodhi Jaiswar Vs 1.Jayprakash Rammurat Jaiswar 2.Rekhadevi Jayprakash Jaiswar 3.Omprakash Rammurat Jaiswar	Vikas R. Shrivastava
Sub Matter: NOTICE OF MOTION/0103825/2017				
Sub Matter: NOTICE OF MOTION/0101130/2019				
4	NOTICE OF MOTION	103825/2017	1.Ramjeet Munnilal Jaiswar 2. Surj Dei (Sarju Dei) Ramjeet Lodhi Jaiswar Vs 1.Jayprakash Rammurat Jaiswar 2.Rekhadevi Jayprakash Jaiswar 3.Omprakash Rammurat Jaiswar	Ms Manoj Jaiswal And Ass.
(Main Matter SUIT/0101265/2017)				
5	SUIT	101684/2018	Shivajirao Bajirao Ghodke Vs 1.Anand Jadhav 2.Prabhakar Kadam 3.Sachin D. Temkar 4.Ajay Ghag 5.Govind D.Kokani 6.Rajesh Vichare	Bal Patil
Sub Matter: NOTICE OF MOTION/0103101/2018				
Sub Matter: NOTICE OF MOTION/0102753/2019				
Sub Matter: NOTICE OF MOTION/0102752/2019				
6	NOTICE OF MOTION	103101/2018	Shivajirao Bajirao Ghodke Vs 1.Anand Jadhav 2.Prabhakar Kadam 3.Sachin D. Temkar 4.Ajay Ghag 5.Govind D.Kokani And Ors.	Bal Patil
(Main Matter SUIT/0101684/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
7	NOTICE OF MOTION	101130/2019	1.Ramjeet Munnilal Jaiswar and Ors. Vs 1.Jayprakash Rammurat Jaiswar 2.Rekhadevi Jayprakash Jaiswar 3.Omprakash Rammurat Jaiswar	Adv. D.K.Pandey
(Main Matter SUIT/0101265/2017)				
8	NOTICE OF MOTION	102752/2019	Shivajirao Bajirao Ghodke Vs 1.Anand Jadhav 2.Prabhakar Kadam 3.Sachin D. Temkar 4.Ajay Ghag 5.Govind D.Kokani and Ors.	Adv. Shri. Suresh Kolte
(Main Matter SUIT/0101684/2018)				
9	NOTICE OF MOTION	102753/2019	Shivajirao Bajirao Ghodke Vs 1.Anand Jadhav 2.Prabhakar Kadam 3.Sachin D. Temkar 4.Ajay Ghag 5.Govind D.Kokani and Ors.	Adv. Shri. Suresh Kolte
(Main Matter SUIT/0101684/2018)				
10	SUIT	102124/2019	Mr. Laltaprasad Narayan Bharati Vs Mr. Rohit Khaderan Jaiswar	Surendra R. Yadav
Sub Matter: NOTICE OF MOTION/0102994/2019				
11	NOTICE OF MOTION	102994/2019	Mr. Laltaprasad Narayan Bharati Vs Mr. Rohit Khaderan Jaiswar And Anr	Surendra R. Yadav
(Main Matter SUIT/0102124/2019)				
12	SUIT	102633/2019	Vrushali Vidyadhar Puranik Vs Indus Towers Ltd	Devyani Katira
Sub Matter: NOTICE OF MOTION/0104047/2019				
13	NOTICE OF MOTION	104047/2019	Vrushali Vidyadhar Puranik Vs Indus Towers Ltd And Ors	Devyani Katira
(Main Matter SUIT/0102633/2019)				
14	NOTICE OF MOTION	100051/2020	Mahadeo Laxman Pansare Suit St. No. 13935 of 2019 Vs Eustace Jaquim Pereira	Santosh Pathak

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S.No.	Case Type	Case No.	Title	Name of Advocate
15	SUIT	100190/2020	Pandharinath Jairam Patil Vs Ramesh Mahadev More	Shri. P.S. Tiwari
16	SUIT	100345/2020	Mahadeo Laxman Pansare Vs Eustace Joaquim Pereira	Santosh Pathak
Sub Matter: CHAMBER SUMMONS/0100368/2020				
17	SUIT	100439/2020	Nirmal Kumar Barmecha Vs Mr. Binod Kumar Setthia	M/S. Shah And Furia Associates
18	SUIT	100440/2020	Nirmal Kumar Barmecha H.U.F. Through - Mr. Nirmal Kumar Barmecha Vs Mr. Binod Kumar Sethia	M/S. Shah And Furia Associates
Sub Matter: NOTICE OF MOTION/0100845/2020				
19	NOTICE OF MOTION	100834/2020	Nirmal Kumar Barmecha Suit St. No. 1062/2020 Vs Mr. Binod Kumar Setthia	M/s. Shah and Furia Associates
20	NOTICE OF MOTION	100845/2020	Nirmal Kumar Barmecha H.U.F. Through - Mr. Nirmal Kumar Barmecha Vs Mr. Binod Kumar Sethia	M/S. Shah And Furia Associates
(Main Matter SUIT/0100440/2020)				
21	NOTICE OF MOTION	101323/2020	Mr. Polly Patel Suit St. No. 3905/2020 Vs Funds and Properties of Parsi Punchayet	M/s. Dave And Co.
At 2 45 pm Afternoon Session				
22	SUIT	100044/2018	Fatimabi Abdul Rashid Shaikh Vs 1. Ruksana Widow of Mohamed Umar alias Mohammad Tejuddin 2. Shabana Nasir Hussain Khan	Pradip R. Kadam and Rajendra Satale
Sub Matter: NOTICE OF MOTION/0100269/2018				
23	NOTICE OF MOTION	100269/2018	Fatimabi Abdul Rashid Shaikh Vs 1. Ruksana Widow of Mohamed Umar alias Mohammad Tejuddin 2. Shabana Nasir Hussain Khan	Pradip R. Kadam and Rajendra Satale
(Main Matter SUIT/0100044/2018)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
24	SUIT	102909/2018	Rajkumar Kaluram Prajapati Vs Kaluram Saturam Prajapati	Shri. Anand J. Jadhav
Sub Matter: NOTICE OF MOTION/0101094/2019				
25	SUIT	100348/2019	Ashok Bapu Sonawane Vs Irshad Mumtaz Khan	Sachin R Gelye
Sub Matter: NOTICE OF MOTION/0100974/2019				
26	SUIT	100353/2019	Jayshree Magan Solanki @Jayshree Kantilal Purabia Vs Laxmikant Kantilal Purabia	Ameya Tamhane
Sub Matter: NOTICE OF MOTION/0101051/2019				
27	NOTICE OF MOTION	100974/2019	Ashok Bapu Sonawane Vs Irshad Mumtaz Khan And Ors	Sachin R Gelye
(Main Matter SUIT/0100348/2019)				
28	NOTICE OF MOTION	101051/2019	Jayshree Magan Solanki @Jayshree Kantilal Purabia and Ors. Vs Laxmikant Kantilal Purabia and Anr.	Ameya Tamhane
(Main Matter SUIT/0100353/2019)				
29	NOTICE OF MOTION	101094/2019	Rajkumar Kaluram Prajapati Vs Kaluram Saturam Prajapati And Anr	Shri. Anand J. Jadhav
(Main Matter SUIT/0102909/2018)				
30	SUIT	101932/2019	Tarla Tarunkumar Bhangdev alias Ansuya Tarunkumar Bhangdev Vs Urmila Gotecha of Mumbai	Jayesh R. Vyas
Sub Matter: NOTICE OF MOTION/0100983/2020				
31	NOTICE OF MOTION	102732/2019	Miss Anuradha Shankar Mulik and Anr. Suit St. No. 7812 of 2019 Vs Mr. Ajay Shankar Mulik and Ors.	Milind Godbole
32	SUIT	103117/2019	Miss Anuradha Shankar Mulik Vs Mr. Ajay Shankar Mulik	Milind M. Godbole / Aditya S. Desai

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S.No.	Case Type	Case No.	Title	Name of Advocate
33	SUIT	103298/2019	Mr. Vishal Sadanand Lad Vs Mrs. Snehprabha Sadanand Lad	Yogendra M. Kanchan
Sub Matter: NOTICE OF MOTION/0104761/2019				
34	NOTICE OF MOTION	104761/2019	Mr. Vishal Sadanand Lad Vs Mrs. Snehprabha Sadanand Lad	Yogendra Kanchan
(Main Matter SUIT/0103298/2019)				
<u>C/S HEARING</u>				
35	SUIT	100561/2018	Mr. Rakesh Vidyasagar Sharma Vs 1. Rajesh Shivsagar Sharma 2. Pantnagar Geetanjali CHS Ltd 3. M/s. Mawani Developers	R. R. Sharma
Sub Matter: CHAMBER SUMMONS/0101824/2019				
Sub Matter: NOTICE OF MOTION/0104390/2018				
Sub Matter: NOTICE OF MOTION/0104288/2018				
Sub Matter: NOTICE OF MOTION/0101384/2018				
36	NOTICE OF MOTION	101384/2018	Mr. Rakesh Vidyasagar Sharma Vs 1. Rajesh Shivsagar Sharma 2. Pantnagar Geetanjali CHS Ltd 3. M/s. Mawani Developers	R. R. Sharma
(Main Matter SUIT/0100561/2018)				
37	NOTICE OF MOTION	104288/2018	Mr. Rakesh Vidyasagar Sharma Vs 1. Rajesh Shivsagar Sharma 2. Pantnagar Geetanjali CHS Ltd 3. M/s. Mawani Developers	Adv Nilesh Joshi
(Main Matter SUIT/0100561/2018)				
38	NOTICE OF MOTION	104390/2018	Mr. Rakesh Vidyasagar Sharma Vs 1. Rajesh Shivsagar Sharma 2. Pantnagar Geetanjali CHS Ltd 3. M/s. Mawani Developers	Adv Bipin Joshi
(Main Matter SUIT/0100561/2018)				
39	CHAMBER SUMMONS	101824/2019	Mr. Rakesh Vidyasagar Sharma Vs 1. Rajesh Shivsagar Sharma 2. Pantnagar Geetanjali CHS Ltd 3. M/s. Mawani Developers	R. R. Sharma
(Main Matter SUIT/0100561/2018)				
<u>CHAMBER SUMMONS</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
40	CHAMBER SUMMONS	100368/2020	Mahadeo Laxman Pansare Vs Eustace Joaquim Pereira and Anr.	Santosh Pathak

(Main Matter SUI/0100345/2020)

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
1	SUIT	101143/2019	Shamrao Balu Chavan Vs Tagubai Ramchandra Chavan	R.M. Kumar
<u>NOTICE OF MOTION</u>				
2	NOTICE OF MOTION	101050/2020	Mayuri Chetan Shah - Applicant / Mrs. Nikita Bipin Rajgoar - Plff. Vs Mr. Chetan Chhabildas Shah and Ors.	adv. Udayan S. Jain
(Main Matter SUIT/0102663/2018)				
3	NOTICE OF MOTION	101051/2020	Mayuri Chetan Shah - Applicant / Mrs. Nikita Bipin Rajgoar - Plff. Vs Mr. Chetan Chhabildas Shah and ors.	adv. Udayan S. Jain
(Main Matter SUIT/0102664/2018)				
<u>NM REPLYREJOINDER</u>				
4	SUIT	100522/2020	Zohra Gulamhussain Springwalla Vs Saifee Burhani Upliftment Trust	Dhanuka and Partners
Sub Matter: NOTICE OF MOTION/0100833/2020				
5	NOTICE OF MOTION	100833/2020	Zohra Gulamhussain Springwalla Vs Saifee Burhani Upliftment Trust and Ors.	Dhanuka And Partners
(Main Matter SUIT/0100522/2020)				
6	SUIT	100876/2020	Rajaram Doodhnath Yadav Vs Smt. Munaradevi w/o Panalal Yadav	Shri. U.L. Shah
At 2 45 pm Afternoon Session				
7	SUIT	100743/2019	Deva Bhimji Gor Vs Janki Developers and Indicom Construction Pvt. Ltd.	P.N. Kulkarni
Sub Matter: NOTICE OF MOTION/0103899/2019				
8	SUIT	100827/2019	Yogesh Girdharlal Dhruv Vs Rajesh Girdharlal Dhruv	Shamim and Co.
Sub Matter: NOTICE OF MOTION/0101931/2019				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NOTICE OF MOTION	101931/2019	Yogesh Girdharlal Dhruv Vs Rajesh Girdharlal Dhruv And Ors	Shamim and Co.
(Main Matter SUIT/0100827/2019)				
10	NOTICE OF MOTION	103899/2019	Deva Bhimji Gor Vs Janki Developers and Indicom Construction Pvt. Ltd. And Anr	P.N. Kulkarni
(Main Matter SUIT/0100743/2019)				
<u>C/S HEARING</u>				
11	SUIT	104840/2008	VAHAJUL HAQ ESHNIDAR KHAN Vs HAJI INAMUL HAQUE ISIMDAR KHAN AND 5 ORS	M U PANDEY A R SHAIKH 1
Sub Matter: CHAMBER SUMMONS/0100035/2020				
12	SUIT	107550/2006	CHANDRAKANT SANJIV PRABHU AND ANR. Vs ARVINDKUMAR RAGHURAM PRABHU	SANJIV A. SAWANT
Sub Matter: CHAMBER SUMMONS/0101054/2019				
13	SUIT	101207/2018	1. Mr. Sachin Rohidas Todankar 2. Mr. Nitin Rohidas Todankar 3. Mrs. Rupali Rohidas Todankar Vs 1.Chandrbhaga CHS Ltd 2.Virchand Virpal Shah 3.Smt.Usha Vasudev Shirsagar	Vishal C. Ghosalkar and Sayali Sawant
Sub Matter: CHAMBER SUMMONS/0100957/2019				
Sub Matter: NOTICE OF MOTION/0103970/2018				
Sub Matter: CHAMBER SUMMONS/0100956/2019				
14	NOTICE OF MOTION	103970/2018	1. Mr. Sachin Rohidas Todankar 2. Mr. Nitin Rohidas Todankar 3. Mrs. Rupali Rohidas Todankar Vs 1.Chandrbhaga CHS Ltd 2.Virchand Virpal Shah 3.Smt.Usha Vasudev Shirsagar	Vishal C. Ghosalkar And Sayali Sawant
(Main Matter SUIT/0101207/2018)				

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15	CHAMBER SUMMONS	100956/2019	1. Mr. Sachin Rohidas Todankar 2. Mr. Nitin Rohidas Todankar 3. Mrs. Rupali Rohidas Todankar Vs 1.Chandrbhaga CHS Ltd 2.Virchand Virpal Shah 3.Smt.Usha Vasudev Shirsagar	Vishal C. Ghosalkar and Sayali Sawant
(Main Matter SUIT/0101207/2018)				
16	CHAMBER SUMMONS	100957/2019	1. Mr. Sachin Rohidas Todankar 2. Mr. Nitin Rohidas Todankar 3. Mrs. Rupali Rohidas Todankar Vs 1.Chandrbhaga CHS Ltd 2.Virchand Virpal Shah 3.Smt.Usha Vasudev Shirsagar	Vishal C. Ghosalkar and Sayali Sawant
(Main Matter SUIT/0101207/2018)				
17	NOTICE OF MOTION	101845/2019	Mahendra J. Danani - Suit St. No. 4572 of 2019 Vs Shailesh Prajapati And Anr	Sagar Pramodkumar Batavia
(Main Matter SUIT/0101331/2019)				
18	CHAMBER SUMMONS	101003/2019	Mahendra J. Danani - Suit St. No.4572 of 2019 Vs Shailesh Prajapati	Sagar Prmodkumar Batavia
19	SUIT	101331/2019	Mahendra J. Danani Vs Shailesh Prajapati	Sagar Pramodkumar Batavia
Sub Matter: NOTICE OF MOTION/0101845/2019				
20	CHAMBER SUMMONS	101054/2019	Chandrakant Sanjay Prabhu and Anr. Vs Arvindkumar Raghuram Prabhu	Sanjiv Sawant
(Main Matter SUIT/0107550/2006)				
21	CHAMBER SUMMONS	101889/2019	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	CHAMBER SUMMONS	100035/2020	Vahazul Haq Eshindar Khan Vs Mukhtar Ahmed Inamul Haque Khan and Ors.	Anil R. Mishra
(Main Matter SUI/0104840/2008)				
At 2 45 pm Afternoon Session				
23	NOTICE OF MOTION	100742/2013	PRAKASH R. GUPTA Vs GOKULDAS P. NAYAK AND ANR	Vincent X.Dsilva
(Main Matter SUI/0100472/2013)				
24	NOTICE OF MOTION	101390/2015	Smt Ashrafi Brijpal Singh Vs Ms Chaitanya Developers And Ors	Mr A. S. Uraizee
(Main Matter SUI/0100499/2015)				
25	SUIT	100680/2017	Maljibhai Khimji Boricha Vs 1. Shilpa Kishore Rathod 2. Ramesh Govind Boricha 3. Geeta Jivraj Patel and Ors	Umesh Chari
Sub Matter: CHAMBER SUMMONS/0100466/2019				
Sub Matter: CHAMBER SUMMONS/0101818/2019				
26	CHAMBER SUMMONS	101541/2017	Smt. Ashrafi Brijpal Singh Vs 1.Ms. Chaitanya Developers 2.Pradip Bastimal Chopra 3.Nandkumar Naik	Uraizee and Law Associates
(Main Matter SUI/0100499/2015)				
27	NOTICE OF MOTION	100843/2018	Prakash Ramratan Gupta Vs Gokuldas P. Nayak and Ors.	Samir Sarambalkar
(Main Matter SUI/0100472/2013)				
28	CHAMBER SUMMONS	100466/2019	Maljibhai Khimji Boricha Vs Shilpa Kishore Rathod And Ors - Applicants - Sameer Shankar Naik And Anr	Adv Judicare Law Associates Adv For Applicants
(Main Matter SUI/0100680/2017)				

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IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
29	CHAMBER SUMMONS	101818/2019	Maljibhai Khimji Boricha Vs Shilpa Kishore Rathod And Ors	Sanjukta Dey
(Main Matter SUIT/0100680/2017)				
<u>CHAMBER SUMMONS</u>				
30	CHAMBER SUMMONS	100943/2019	Shri. Prakash Ramratan Gupta Through Mr. Rajendra Anandrao Yadav Vs 1.Gokuldas P. Nayak	Samir Sarambalkar
(Main Matter SUIT/0100472/2013)				
<u>MEDIATION REPORT</u>				
31	SUIT	102663/2018	Mrs. Nikita Bipin Rajgoar Vs Mr. Chetan Chhabildas Shah	Mrs. Rekha K. Mehta
Sub Matter: NOTICE OF MOTION/0101050/2020				
Sub Matter: NOTICE OF MOTION/0102546/2019				
Sub Matter: NOTICE OF MOTION/0103852/2018				
32	NOTICE OF MOTION	103852/2018	Mrs. Nikita Bipin Rajgoar Vs Mr. Chetan Chhabildas Shah And Ors	Mrs Rekha K. Mehta
(Main Matter SUIT/0102663/2018)				
33	NOTICE OF MOTION	102546/2019	Mrs. Nikita Bipin Rajgoar Vs Mr. Chetan Chhabildas Shah And ORs	Adv Aditya Pratap
(Main Matter SUIT/0102663/2018)				
34	NOTICE OF MOTION	102547/2019	Mrs. Nikita Bipin Rajgoar Vs Mr. Chetan Chhabildas Shah And Ors	Adv Aditya Pratap
(Main Matter SUIT/0102664/2018)				
At 2 45 pm Afternoon Session				
35	NOTICE OF MOTION	102216/2018	Mrs. Nikita Bipin Rajgoar - Suit Stamp No.3470 of 2018 Vs 1. Mr. Chetan Chhabildas Shah 2. Mrs. kalpana wd/o. Suhrid Shah	Adv Aditya Pratap

**CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
36	SUIT	102664/2018	Mrs. Nikita Bipin Rajgoar Vs Mr. Chetan Chhabildas Shah	Mrs. Rekha K. Mehta
Sub Matter: NOTICE OF MOTION/0103853/2018				
Sub Matter: NOTICE OF MOTION/0101051/2020				
Sub Matter: NOTICE OF MOTION/0102547/2019				
37	NOTICE OF MOTION	103853/2018	Mrs. Nikita Bipin Rajgoar Vs Mr. Chetan Chhabildas Shah	Rekha K. Mehta
(Main Matter SUIT/0102664/2018)				